

**NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
CAMP AT CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF
PRINCIPAL BENCH, NEW DELHI, NATIONAL COMPANY LAW
TRIBUNAL, HELD ON 14.05.2020 AT 11.00 A.M. THROUGH VIDEO
CONFERENCING:**

PRESENT : SHRI. B.S.V.PRAKASH KUMAR, ACTING PRESIDENT

APPLICATION NUMBER : IA/____/2020

IN

PETITION NUMBER : CP(IB)No.2156/NCLT/MB/2019

**NAME OF THE PETITIONER(S): CoC – KGS Sugar & Infra
Corporation Limited**

NAME OF THE RESPONDENT(S): Balady Shekar Shetty (RP)

UNDER SECTION : 27(3) of IBC

ORDER

Mr. Balady Shekar Shetty, Resolution Professional as well as counsel namely Ms. Vinita Hombikar for the Applicant/CoC (Canara Bank), appeared and the hearing has been conducted through Video Conferencing.

On the application filed by the Applicant/CoC (Canara Bank) seeking replacement of Mr. Balady Shekar Shetty, present Resolution Professional on the resolution passed by the CoC on 26.03.2020 for appointment of Mr. Pankaj Sham Joshi [Regn. No. IBBI/IPA-002/IP-N00507/2017-18/11556] as Resolution Professional

[IA No.____/2020 in CP(IB)No.2156/NCLT/MB/2019]

-2-

in the place of the earlier Resolution Professional, this Bench hereby forwards the name of this Resolution Professional to IBBI for its confirmation within ten days hereof.

Accordingly, the **Registry** is hereby directed to forthwith communicate this order to IBBI for confirmation.

List this application on **27.05.2020**.

Sd/-

(B.S.V.PRAKASH KUMAR)
ACTING PRESIDENT

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